

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT) (Insolvency)NO.636 OF 2020

In the matter of:

State Bank of India

Appellant

Vs

Vibha Agra Tech Ltd

Respondent

Present:

Mr. Sanjay Kapur and Mr. VM Kanan, Advocates for appellant.

Mr. M Srinivasan Rao and Mr. Joydip Bhattacharya, Advocates for Respondent.

ORDER

26.02.2021- Heard Learned counsel for the parties at length. The appellant has already filed the written submissions alongwith the rejoinder. It is taken on record. Respondent have already filed their written submissions. Parties may file relevant citations within a week. **Judgement reserved.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Kanthi Narahari]
Member (Technical)**

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